

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

ORIGINAL APPLICATION NO.170/00786/2016

DATED THIS THE 18TH DAY OF DECEMBER, 2018

**HON'BLE DR.K.B.SURESH
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)
...MEMBER(A)**

K. Ravi Varma,
Aged about 41 years,
Occn: Chief Office Superintendent,
Personnel Department,
Head Quarters at Karwar,
Karwar-581 306.

...Applicant

(By Advocate Shri Deepak S. Shetty)

Vs.

1.Assistant Personnel Officer
Konkan Railway Corporation Ltd.,
Belapur Bhavan, 4th Floor,
CBD Belapur-400614
Navi Mumbai.

2. Chief Personnel Officer
Konkan Railway Corporation Ltd.,
Belapur Bhavan, 4th Floor,
CBD Belapur-400614
Navi Mumbai.

3. Mr. Renu R. Nair,
Age Major, Occ: A.P.O.,
R/o 206, Rail Vihar Society,
Sector-4, Kharagar,
Navi Mumbai-410210.

4. Shri Nagarajan P.,
Age: Major, Occ: A.P.O.
R/o 003, B Wing,
Harpes Heven Co-operative Society,
Plot No.121-124,
Sector-4, New Panvel,
Navi Mumbai-410 206.

...Respondents

(By Standing Counsel Shri M.V. Kini & Co. for R-1)

O R D E R (ORAL)**HON'BLE DR.K.B.SURESH ...MEMBER(J)**

Heard. It appears that the Principal Bench of this Tribunal had in OA.No.4457/15 dated 18.09.2018 held that the Konkan Railway Corporation is not yet in the list and therefore not within the jurisdictional ambit of the Tribunal.

2. Therefore this OA is also dismissed. No order as to costs.

(C.V. SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred in O.A. No. 170/00786/2016

Annexure-A1: Copy of the notification dated 30.12.2015.
Annexure-A2: Copy of the notification dated 02.05.2016.
Annexure-A3: Copy of the guidelines dated 20.01.2003.
Annexure-A4: Copy of representation dated 25.05.2016.
Annexure-A5: Copy of the certificate of merit.
Annexure-A6: Copy of representation dated 30.05.2016.
Annexure-A7: Copy of the order dated 01.06.2016 passed by the 1st respondent.
Annexure-A8: Copy of the order passed by Hon'ble High Court.

Annexures referred in the Reply

Annexure-R1: Copy of the Organisations notified under Rule 154 (b).
Annexure-R2: Copy of the Railway Board letter.
